

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

24. C.P. (IB)/842(MB)2023

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Delta Iron and Steel Company Private
Limited Acting Through Its Resolution
Professional Mr. Mangesh V. Kekre
Vs.
UC Metals Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Petitioner present (the attendance not marked in the attendance sheet/ chat box). Adv. Ruchi Doshi for the Respondent present through virtual mode.
2. Ld. Counsel for the Operational Creditor submits that he has filed Substituted Service Application before the registry, which is under scrutiny and seeks time.
3. Post this matter on **23.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)